

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-08(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE COMPANY: M/s. Shivam Construction Company
and
M/s. Ambience Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 Insolvency Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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①	DUSHYANT K. MAHANT		} Counsel for petitioner	HW
②	GAURAV DUBEY			

③	SUSHANT KUMAR	<u>ORDER</u>	Counsel for Respondent	
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Counsel for the petitioner states that reply to the legal notice has been received on 12.02.2017. Accordingly we direct that a copy of the same be filed by tomorrow. Reply by respondent if any be also filed by tomorrow. If the order is not complied with, the matter shall proceed and be heard on 22.02.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(R. VARADHARAJAN)
MEMBER (J)

Dated: 20.2.2017